

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00014/2017

Jabalpur, this Monday, the 18th day of June, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Madhu Son of Shri Lallu, (Trackman),
Aged about 53 years, R/o II/26-B Rly. Colony,
Mal Godam, Pandhuna, District Chhindwara,
M.P., Pin-480001
(By Advocate –**NONE**)

-Applicant

V e r s u s

1. General Manager, Central Railway,
Chatrapati Shivaji Terminus, Mumbai (MH), Pin-400001
2. Divisional Railway Manager, (P),
Nagpur Central Railway Station,
Nagpur, Pin-440001
3. Senior Section Engineer (Signal),
Central Railways, Amla, District Betul
M.P., Pin-460553
4. Mayur Mohanlal Kardate, working as Gangs Man,
of Assistant Divisional Engineer, Aamla,
Betul, (M.P.)-460553
5. Ashok Namdeo Chadokar, working as Gangs Man of
Assistant Divisional Engineer, Aamla, Betul, (M.P.)-460553
6. Vishnu Hemraj Pawar, working as Gangs Man of Assistant
Divisional Engineer, Aamla, Betul, (M.P.)-460553
7. Ranjeet Deman Barode, working as Gangs Man
of Assistant Divisional Engineer,
Aamla, Betul, (M.P.)-460553

-Respondents

(By Advocate –**Shri Arun Soni**)

O R D E R (ORAL)
By Navin Tandon, AM:-

None for the applicant.

2. On previous two occasions i.e. on 19.01.2018 & 09.03.2018 also no one appeared for the applicant.
3. Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case further.
4. In view of it, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member